

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 223
(IB)-1164(ND)2019

IN THE MATTER OF:

M/s. Punjabi Accessories Pvt. Ltd. ... Applicant/Petitioner
Versus
M/s. Kredo Beauty Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 27.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENTS:

Adv Sameer Tripathi for Operational Creditor

ORDER

The matter is wrongly listed.

— Sd —

(L.N. GUPTA)
MEMBER (T)

— Sd —

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)